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C.A.No. 1474-1476 OF 1998
ITEM No. 102 Court No.11 SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.1474-1476/1998

M.E.I.Emp. House Building Coop. Society & Ors. Appellant (s)
vs.
State of Karnataka & Ors. (With Office Report) Respondent (s)

With
C.A. No. 4548-4549/1998(With office report)
SLP(C)No.12153/2000(With Appl.(s) for c/delay in filing SLP and with office report)
C.A.No. 5190/2002(With office report)
Date:00/00/2003 This Petition was called on for hearing today.
CORAM :
HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s)
Mr. P.P. Singh,Adv.

For Respondent (s)
Mr. Sanjay R. Hegde,Adv.

Mr. B.V. Deepak,Adv.

Mr. P.P.Singh,Adv.
UPON hearing counsel the Court made the following
O R D E R
Not for this week.

(Sarojbala)(Promila Nagpal)
PA to Addl.Registrar Court Master